

(Value in \$ million)

<i>S.No.</i>	<i>Commodity</i>	<i>April-November '91</i>
<i>1</i>	<i>2</i>	<i>3</i>
52.	RMG Silk	35.80
53.	RMG Manmade Fibres	77.39
54.	RMG Wool	2.69
55.	RMG of other Textile Matri	15.83
56.	Coir & coir manufactures	2.31
57.	Jute mfs excluding floor covrng	22.03
58.	Floor covrng of Jute	0.05
59.	Carpet handmade	76.13
60.	Handcrfs (Excl. Handmade crpts)	47.47
61.	Carpet mill made	17.74
62.	Project goods	0.02
63.	Other commodities	14.40

Source: DGCI & S, CALCUTTA.

Conversion rate: 1 \$ = Rs. 23.7546

Smuggling Activities in Gujarat

764. SHRI HARISINH CHAVDA: Will the Minister of FINANCE be pleased to state:

(a) the number of persons indulging in smuggling activities arrested during last year in Gujarat;

(b) whether any foreign nationals were also arrested;

(c) if so, the details thereof; and

(d) the quantity of gold and other contraband items seized during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (c). 113 persons including 5 foreign nationals have been arrested by the Customs authorities in Gujarat during the calendar year 1991. The nationality-wise break up is given below:-

Philippines

— 1

Indonesian	—	2
Singapore	—	1
Pakistani	—	1
Indian	—	108

(d) The quantity and value of gold and the value of other contraband seized during the same period in Gujarat are given below:-

S.No.	Commodity	Quantity (approx.)	Value (Rs. in crores) (approx.)
1.	Gold	26.42 kgs	1.10
2.	Other contraband	—	61.90

[*Translation*]

Development of Handicrafts in Uttar Pradesh

765. SHRI HARI KEWAL PRASAD:
SHRI ARJUN SINGH YADAV:

Will the Minister of TEXTILES be pleased to state:

(a) the targets fixed and achieved for the development of handicrafts in Uttar Pradesh, district-wise;

(b) whether any proposal is under the consideration of the Union Government for the development of handicrafts in Uttar Pradesh; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) No state-wise/district-wise targets are fixed for the development of handicrafts.

(b) and (c). Yes, Sir. A statement is attached.

STATEMENT

The following proposals for the development of handicrafts in Uttar Pradesh are under the consideration of the Office of the Development Commissioner (Handicrafts):-

- 1) Setting up of Craft Development Centre at Lucknow for women Zari workers by Self Employed Women's Association.
- 2) Opening of new emporium at Calcutta/Madras/Jaipur/Delhi by U.P. Export Corporation Ltd. Kanpur.
- 3) Renovation of existing showroom at Delhi by U.P. Export Corporation Ltd. Kanpur.
- 4) Setting up of Craft Development Centre at Bareilly for Cane and Bamboo Crafts by U.P. Export Corporation, Kanpur.
- 5) Setting up of Craft Development Centre at Nagina by Nagina Craft Development Society, Nagina.
- 6) Setting up of Craft Development Centre At Almora by Mahila Haat, Almora.
- 7) Organising Crafts Bazars, Market Meets etc. by U.P. Export Corporation Ltd. Kanpur.

[*English*]

Personal Banking Scheme

766. DR. C. SILVERA: Will the Minister of FINANCE be pleased to state: